

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 619
201/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 21(1), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors. (M/s.
Rosemary Properties Pvt. Ltd.)

...RESPONDENT

Section

U/s 252

Order delivered on 21.11.2022
(Virtual Hearing)

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Appellant/ITD
For the RoC

:Adv. Puneet Rai.
:

ORDER

Due to paucity of time, matter is adjourned to **22.12.2022**.


(COURT OFFICER)